Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the Corporate Debtor: Shriram SEPL Composites Private Limited Date of Commencement of Liquidation: 28-04-2022; List of Stakeholders as on Date: 26-08-2023; Name of IP: Mr. Ajay S Jain; Process Number: 1; Last 5 digitof registration number: 12631 Sl. no. Summary of claims received Summary of claims admitted Amount of claims Amount of claims Details in annexure Category of Amount of stakeholders contingent claims under verification rejected No. of claims Amount (Rs.) No. of claims Amount (Rs.) 1 Unpaid 590648 NA insolvency resolution process costs 2 Liquidation costs 1228150 NA incurred till date 3 Secured financial 2 235367934 Annexure 3 creditors 4 Unsecured 3 78114594 Annexure 4 financial creditors 5 NA Operational creditors (Workmen) 6 Operational 19 13799832 Annexure 6 creditors (Employees) 7 Operational 3 18020571 Annexure 7 creditors (Government Dues) 8 Operational creditors (other 4 64735473 Annexure 8 than Workmen, Employees and Government Dues) 9 Other NA stakeholders, if any (other than financial creditors and operational creditors) 31 411857202 Total